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MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

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NOTIFICATION
INCOME TAX

No.3805(F.No.398/14/80-ITCC): In pursuance of sub-clause(iii) of clause(44) of Section 2 of the Income-tax Act, 1961(43 of 1961), the Central Government hereby makes the following amendment in the notification of the Government of India in the M/o Finance, Dept. of Revenue No.2296(F.No.404/127/77-ITCC) dated 15.5.1978; namely in the said Notification for the words and letters "Sarvshri A.K.Dey and P.M. Choudhury" the words and letters "Shri A.K.Dey" shall be substituted.

Sd/-

(H. VENKATARAMAN)

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* SHARMA *